

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 836/99

Date of Order : 4.6.99

BETWEEN :

G.Venkataratnam

.. Applicant.

AND

1. Union of India,  
Rep. by the General Manager,  
S.C.Railway, Secunderabad.

2. Senior Divisional Personal  
Officer, S.C.Railway,  
Vijayawada.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr.J.Subba Rao

Counsel for the Respondents

.. Mr.D.F.Paul

— — —

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —  
ORDER

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

— — —

None for the applicant. Mr.V.Suryanarayana Sastry

for Mr.D.Francis Paul, learned standing counsel for the  
respondents.

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(21)

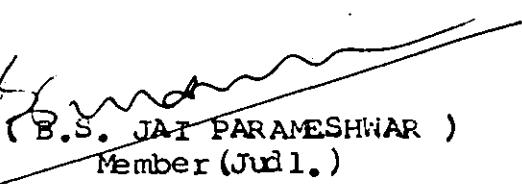
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2. This OA is filed praying for a direction to the respondents to pay the salary for the waiting period from 14.3.98 to 20.10.98.

3. The applicant has submitted a representation dated 5.11.98 addressed to R-2 and that was followed by another representation dated 5.4.99. The applicant being a casual gangman the eligibility for paying him for the period if ~~left in the waiting for duty~~  
~~he is serving~~ in the department has to be considered.

4. R-1 should dispose of his representation within a period of one month from the date of receipt of a copy of this order in accordance with the law and advise the applicant suitably.

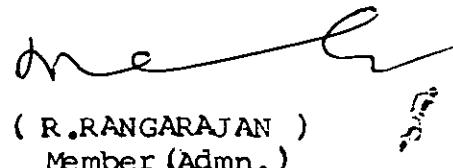
5. The OA is disposed of at the admission stage itself.  
No costs.

  
(B.S. JAI PARAMESHWAR )  
Member (Judl.)

4.6.99

Dated : 4th June, 1999

(Dictated in Open Court)

  
( R.RANGARAJAN )  
Member (Admn.)

4.6.99

sd

Copy to:

1. NDHNJ
2. HHRP M(A)
3. HOSJA M(J)
4. D.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR  
MEMBER (J)

DATED: 4-6-99

ORDER/ JUDGEMENT

MA./RA./CP. No.

IN

O.A. NO. 836/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/ REJECTED

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

18 JUN 1999

हैदराबाद व्यायामी  
HYDERABAD BENCH